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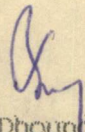
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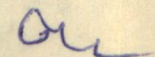
Present: None for the applicant

Sh. M.C. Garg, Counsel for the respondents

The application is dismissed for default and
non prosecution.


(B.N. Dhoundiyal)

Member(A)


(P.K. Kartha)

Vice Chairman(J)